

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 126(ND)/2016
CA NO.

CORAM:

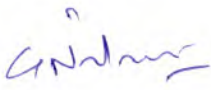
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Mr. C.M Narula
Vs
M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

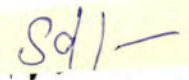
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh Khanna	Advocate	Respondents No. 1 to 3	
2.	Nitin Gupta	Advocate		
3.	SANJEEV SARASWAT	Advocate	Respondent No. 4	

- ① Mr. Gaurav Mittal Adv
② Mr. Gaurav Gupta Adv
③ Ms. Shriya Roy Chowdhury Adv } Petitioners.

ORDER

On account of part heard matter in the case of Vikrant Puri (Item No.-30), the hearing of this matter is deferred to 11th July 2017.

List on 11th July, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 25-5-17 (Kanta)